

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 907 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Essar Steel Asia Holding Ltd. & Ors. Vs. Satish Kumar Gupta & Ors.	Rajeev Kumar

By Order
-sd/-

Assistant Registrar

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